

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 25th day of **MARCH, 2019**.

ORIGINAL APPLICATION NO. 1464 OF 2012

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Ashish Kushwaha, S/o Late Puttan Babu Kushwaha, R/o House No. 119/509, Darshan Purva, Kalpi Road, Kanpur-208012.Applicant.

VERSUS

1. The Presiding Officer, Central Government Industrial Tribunal-cum-Labour Court, Kanpur.
2. Managing Director/Chairman, Ordnance Equipment Factory Board, 10-A. S.K. Bose Road, Kolkata.
3. General Manager, Ordnance Equipment Factory, Kanpur.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri R K Srivastava

ORDER

List revised.

2. None present for the applicant.
3. On an earlier occasion also i.e., 01.02.2019, nobody was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing the OA.

Accordingly, the OA is dismissed in default and for non prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..